

CENTRAL ELECTRICITY REGULATORY COMMISSION
4th Floor, Chanderlok Building, 36, Janpath, New Delhi- 110001
Ph: 23353503 Fax-23753923

Ref: Petition No. 89/GT/2011

Date: 7.1.2013

To,

Dy. Chief Engineer (Tariff),
Damodar Valley Corporation,
DVC Towers, VIP Road,
Kolkatta- 700054,
West Bengal

Sir,

Subject: **Petition No. 89/GT/2011**: Approval of tariff for Mejia Thermal Power Station Phase-II, Unit I and II (2x500 MW) from the respective dates of their commercial operations.

Ref: (i) CERC letter Ref: Petition No. 89/GT/2011 dated 18.5.2011

(ii) Your letter Ref: No. Comml/Tariff-CERC-4604 dated 6.6.2011

(iii) Your letter Ref: No. Coml./Tariff/MTPS Ph. II/4989 dated 4.7.2011

It is noticed from our records that copy of reply along with documents have been sent to respondents, with a copy of letter addressed to the secretary CERC.

Since, no documents have been sent to the Commission, kindly arrange to send the documents and reply in compliance with our letter dated 18.5.2011 referred at (i) above, at the earliest.

Yours sincerely,

Sd/-

(B. Sreekumar)
Deputy Chief (Law)